

LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 350/00301/2014
(O.A. 532 of 2013)

Date of order: 19.2.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SMT. NAMITA SHARMA

VS.

UNION OF INDIA & ORS. (S.E. Railway)

For the Applicants : Ms. T. Das, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

O R D E R (Oral)

Justice Shri Vishnu Chandra Gupta, Judicial Member:

Heard the Ld. Counsel for the petitioner and the respondents and perused the record.

2. This is an application for restoration of O.A. on the ground of illness.

No objection has been filed.

3. The ground taken in the application appears to be genuine.

4. Hence, the order of dismissing the O.A. No. 532 of 2013 dated



5.6.2014 is recalled.

5. The M.A. is allowed.

6. The O.A. may be listed on 30.5.2016 for final hearing.

(Jaya Das Gupta)
MEMBER(A)

V.C.G
(Vishnu Chandra Gupta)
MEMBER(J)

SP